

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2964-2967/2023

JYOTI NAGPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

IA No. 18844/2015 - EXEMPTION FROM FILING O.T.

IA No. 18840/2015 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

Crl.A. No. 2968-2969/2023 (II)

Date : 19-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBERS]

For Appellant(s) Mr. Abhay Kumar, AOR
Mr. Shagun Ruhil, Adv.
Ms. Kusum Pandey, Adv.

For Respondent(s) Mr. Rajat Singh, AOR
Mr. Aviral Saxena, Adv.
Mr. Sarthak Chandra, Adv.

Mr. Varinder Kumar Sharma, AOR

M/S. V. Maheshwari & Co., AOR
Mr. Nagendra Singh, Adv.
Mr. Naman Raj Singh, Adv.
Dr. Sanjay Gupta, Adv.
Ms. Mamta Singh, Adv.
Dr. N.b.v Srinivasa Reddy, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As per the office report, the certificate of the service has been received from the Chief Judicial Magistrate, Ghaziabad stating that the respondent no. 2 (in Criminal Appeal No.2964/2023) viz Dr. Satyavir Singh passed away on 22.10.2021. Copy of the death certificate is annexed with the office report. Hence, the appeal

abates against the respondent No.2.

Amended memo of parties to be filed within four weeks.

Office to process accordingly as per rules.

**(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT**

**(MATHEW ABRAHAM)
COURT MASTER (NSH)**